

ITEM NO.35

COURT NO.16

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 26650/2019

(Arising out of impugned final judgment and order dated 10-07-2019 in WC No. 68554/2009 passed by the High Court Of Judicature At Allahabad)

CANTONMENT EXECUTIVE OFFICER

Petitioner(s)

VERSUS

ST. MARYS ACADEMY & ANR.

Respondent(s)

(IA No. 171193/2019 - EXEMPTION FROM FILING O.T.)

Date : 23-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Madhurima Tatia, AOR
Mr. Rajendra Mal Tatia, Adv.

For Respondent(s) Mr. J.M. Sharma, Sr. Adv.
Mr. Ajit Sharma, AOR
Mr. Akshat Sharma, Adv.
Mr. Amrit Pradhan, Adv.
Mr. A. Renganath, Adv.
Mr. Kanchan Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 16.07.2024.

(INDU MARWAH)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)